

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 1
IA No. 2818/ND/2021
IB-2178/(ND)/2019

IN THE MATTER OF:

Amit Arya

Vs.

Banyantree Developers Pvt. Ltd.

....Applicant

....Respondent

Order under Section 7 of IBC

Order delivered on 08.07.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant

:

For the RP

: Mr.AbhishekParmar, Adv.

For the Respondent

:

ORDER

IA No. 2818/ND/2021: is a status report filed by RP annexing minutes of third CoC meeting. The same is taken on record with all just exceptions. Place the file with the main file for hearing.

IA is disposed of.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)